

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 106**

**COMP.APPL(IBC)/45(CH)2020**  
**In**  
**CP(IB) No. 249/Chd/Hry/2018**  
**(Disposed of)**

**IN THE MATTER OF:**

**Sonkamal Enterprises Pvt. Ltd.**

**...Petitioner-Operational Creditor**

**Versus**

**DLA Industries Pvt. Ltd.**

**... Respondent-Corporate Debtor**

**Under Section: 9, 60(5), IBC 2016**

**Order delivered on 15.04.2024**

Due to paucity of time, the matter could not be taken up today, hence adjourned to 27.05.2024.

Sd/-

**Court Officer**